

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:244

ANSWERED ON:09.07.2014

KENDRIYA VIDYALAYAS

Shetti Shri Raju alias Devappa Anna;Suresh Shri Doddaalahalli Kempegowda

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) the number of Kendriya Vidyalayas (KVs) operating in the country, State- wise and location-wise;
- (b) the details of requests received for opening of KVs from various State Governments / Union Territories/members of Parliament during the last three years and the current year along with the number of KVs sanctioned during the above period, State-wise and location-wise;
- (c) whether the Government proposes to open more KVs and if so, the details thereof;
- (d) whether all the newly sanctioned/opened KVs have started functioning and if so, the details thereof; and
- (e) if not, the effective steps contemplated by the Government to operationalise these KVs at the earliest?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

- (a) As on date 1087 Kendriya Vidyalayas (KVs) are functioning in the country. The State/UT-wise details of these functional Vidyalayas are available at the website of the Kendriya Vidyalaya Sangathan (KVS) at [www.kvsangathan.nic.in](http://www.kvsangathan.nic.in).
- (b) 234 requests have been received for opening of new KVs from various State Government/Union Territories/Members of Parliament during the last three years and the current year. The details of the locations where these KVs have been requested for are given in Annexure.
- (c) to (e) Opening of new Kendriya Vidyalayas depends on feasible proposal, availability of land free of cost and availability of requisite budget. 54 new KVs have been approved by the Government in March, 2014. None of these newly approved KVs has started functioning. These can be made functional only after suitable land as per norms is identified and transferred in favour of KVS either on permanent basis or lease and to possession is given to KVS by the sponsoring authorities.